



THE HIGH COURT OF KERALA

97587

Kochi : 682 031  
Dated : 8.11.2018

**PROCEEDINGS**

High Court Establishment- appointment of Smt.C.S.Sudha, Addl. District Judge-I/ Addl. MACT, Palakkad as Additional Director, Kerala Judicial Academy, High Court- orders issued.

Read:- (1) High Court proceedings No.A5-21648/2015(4) dated 5.11.2018  
(2) High Court proceedings No.A5-21648/2015(1) of even date.

**ORDER No. A5-21648/2015 (2)**

Smt.C.S.Sudha, Addl. District Judge-I / Addl. MACT, Palakkad is appointed as the Additional Director, Kerala Judicial Academy on deputation basis. On relieving from the present post, she will take charge as Additional Director, Kerala Judicial Academy from Sri.K.P. Sudhir who has been appointed as Director, Kerala Judicial Academy as per High Court proceedings read (2) above. Smt.C.S.Sudha is eligible for special pay at the rate of Rs.3750/- for extra administrative work per month.

(By Order)

  
K. Haripal  
Registrar General

The Officers concerned.  
The Additional Chief Secretary to Government, Home (C) Department,  
Government Secretariat, Thiruvananthapuram (with C/L).  
The Accountant General (A&E), Kerala, Thiruvananthapuram  
The Accountant General (Audit), Kerala, Thiruvananthapuram  
The Accountant General (A&E), Kerala, Branch Office, Ernakulam,  
Kaloor, Kochi-17.  
The Sub Treasury Officer, Ernakulam.  
The Manager, State Bank of India, Treasury Branch, Ernakulam  
The Director of Public Relations, Thiruvananthapuram (with C/L)  
All District Judges  
The Director, Kerala Judicial Academy, Athani (He shall bring the  
matter to the notice of the Director (Academics), KJA)  
The Deputy Director of Kerala Judicial Academy, Athani.  
The Assistant Director of Kerala Judicial Academy, Athani.  
All Chief Judicial Magistrates  
The Joint Registrars, High Court.  
The Deputy Registrars, High Court.  
The Finance Officer, High Court  
The Protocol Officer, High Court.  
The Public Relations Officer, High Court.  
The Private Secretary to the Chief Justice, High Court.  
The Assistant Registrars and Chief Librarian, High Court.  
The Court Officer to the Chief Justice, High Court  
The Additional Public Relations Officer, High Court

(p.t.o.)

78258

The Accounts Officer, High Court  
The Personal Assistant to the Chief Justice, High Court  
The Additional Personal Assistant to the Chief Justice, High Court  
The Security Officer, High Court  
The Superintendent (Vehicles), High Court  
The Confidential Assistants to the Registrars and  
Additional Registrar (General Administration), High Court  
The Assistant Engineer, High Court  
The Civil Sergeant, High Court.  
The Finance Wing, High Court.  
The G (Accounts- I, II & III) Sections, High Court.  
All Sections, High Court.  
The B & D Sections, High Court.  
The A1, A2, A3, A4, A6, A7, A8 and A9 Seats, High Court.  
The IT Section, High Court (**For publishing in the High Court website**)  
The Administrative Records Section, High Court.  
The File/Stock File.

**Copy submitted to:-**

**The Honourable Judges**